

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION No. 1362
TO BE ANSWERED ON. 07.12.2015

Revamping of UGC

1362. SHRI RAYAPATI SAMBASIVA RAO:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal for revamping of University Grants Commission (UGC);
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be implemented?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)

(a) & (b): The Government had constituted a Review Committee headed by Dr. Hari Gautam, former Chairman, University Grants Commission (UGC) to review the working of the UGC. The Committee has recommended that instead of undertaking amendments in the UGC Act, 1956, the 'National Higher Education Authority' Act be set up to repeal the existing UGC Act, 1956. The Committee has further recommended that the National Higher Education Authority be invested with powers to reward and punish the quality or its absence as the case may be in higher educational institutions including the power to derecognize and/or debar the erring institutions from functioning. The Authority is recommended to have three Boards to independently look after various functions of Authority in coordination with each other, namely: 'Regulatory Board' to look after academics, research and the Regulatory Functions; 'Funding Board' to evolve the norms and parameters for allocation and be responsible for disbursement of grants including their effective utilization; and 'Higher Education Councils' Coordination Board' to coordinate activities of different councils of Higher Education.

The Committee has also recommended to revamp and remodel the UGC into a changed organization, through executive orders, till enactment of the new Act.

(c): The report is being examined, in its entirety, in consultation with the Niti Aayog.
